

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/712(KB)2020
COMP.APPL/808(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	MR. LAXMI NARAYAN SAHU VS ANURAG SHEET BHANDAR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Respondent
Mr. Avik Chaudhuri, Adv.]
Mr. Anil Kumar Dubey, PCS.]

ORDER

1. Ld. Counsel for the respondent present.
2. It is submitted by Ld. Counsel Mr. Shaunak Mitra for the respondent that since the pleadings are over list the matter on **05.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**